

(SHRI BIPINPAL DAS) : (a) 184 including women and children.

(b) Yes, Sir, in only one case.

(c) One Mr. M. R. Ravalia had served with M'. Madhvani Sugar Works Ltd., Kakira, Uganda as Manufacturing Chemist in the Oil Mill Department from 1966-1972. He went on leave to India with his family on 19th October, 1972 and was not able to return to Uganda because of the Expulsion Order. He has applied on 14th February, 1976, to the Principal Immigration Officer, Kampala, seeking permission to return to Uganda to serve as a Sugar Process Chemist or Senior Sugar Technologist.

Compulsory National Service for Doctors and Engineers

146. SHRI SAT PAUL MITTAL :

SHRIMATI LAKSHMI
KUMARI CHUNDAWAT:

SHRI SAWAISINGH SISODIA :

Will the Minister of LABOUR be pleased to refer to the answer to Unstarred Questions 571 and 676 given in the Rajya Sabha on the 7th March, 1975 and state :

(a) whether Government have since taken a decision regarding enforcement of the National Service Act, 1972, for doctors and engineering graduates which provides for compulsory national service ; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) and (b) Final decision regarding the date of enforcement of the National Service Act, 1972 has not yet been taken.

Indo-Turkish talks

147. SHRI KHURSHED ALAM KHAN

SHRI IBRAHIM KALANIYA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indo-Pakistan relations were discussed with the Government of Turkey during his recent visit to Turkey;

(b) if so, what is the nature of these discussions;

(c) whether any agreement was concluded with the Government of Turkey during the visit; and

(d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) and (b) The Foreign Ministers of India and Turkey discussed the general situation in the Asian region. The Indian side described the efforts made by India to build up friendly and harmonious relations with all her neighbours including Pakistan on the basis of equality, mutual respect and non-interference and the resolution of differences bilaterally in a peaceful manner. The Foreign Minister of Turkey noted these explanations with great interest and expressed his belief that promotion of good neighbourly relations in the Sub-continent in terms of the Simla Agreement would constitute an important achievement for the stability and development of the region as well as a very significant contribution towards peace.

(c) and (d) Yes, Sir. An agreement on cooperation in Science and Technology was signed. The agreement provides for exchange of scientists, technical information and documentation and is expected to pave the way for purposeful scientific and technological cooperation between the two countries.